Allocation of funds for sponsored schemes

- 1613. SHRIMATI BRINDA KARAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether the State-wise allocation of funds for Centrally-sponsored schemes are decided on the basis State-wise poverty estimates;
- (b) if so, which poverty estimates are used to decide upon such fund allocation; and
- (c) whether Government intend to undertake fresh poverty estimates in view of the problems associated with the BPL census conducted in 1997 and 2002?
- THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) and (b) The Central allocation of funds to the State Governments under the schemes of the Ministry of Rural Development is done mainly on the basis of proportion of rural poor in a State/UT to the total rural poor in the country, according to the estimates of the Planning Commission on the poverty incidence. However, under the Indira Awas Yojana (IAY) the shortage of houses is also taken into account and similarly in case of other Schemes parameters specific to the scheme are also taken into account in addition to the poverty incidence. The poverty estimates of the Planning Commissison are based on the results of the National Sample Survey Organisation (NSSO).
- (c) According to the information given by the Planning Commission, fresh poverty estimates will be computed on the basis of the results of 61" Round of National Sample Survey Organisation (NSSO), which is a large sample survey on Households Consumption Expenditure.

Debarring from contesting elections to Panchayati Raj bodies

- 1614. SHRI KALRAJ MISHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government have taken a decision to debar those not having a toilet in their houses from fighting elections to Panchayati Raj bodies;